(b) how many new hands have been recruited under each category since the beginning of the current year?

THE MINISTER OP STATE m THB MINISTRY OP HOME AFFAIRS (SHRI B. N. DATA*): (a) 19 stipen. diary magistrates and 28 honorary magistrates were working under the Delhi Administration at the end of 1958.

(b) 5 stipendiary magistrates and 10 honorary magistrates have been recruited since the beginning of 1959. (In the meantime, three other posts of stipendiary magistrates have fallen vacant).

INCOME-TAX EVASION

- *320. SHRI N. C. SEKHAR: Will the Minister of FINANCE be pleased to state:
- (a) the number of cases of incometax evasion detected during the years 1957-58 and 1958-59:
- (b) the number of complaints received by Government about income-tax evasion during the same years; and
- (c) the action taken by Government on those complaints?

THB DEPUTY MINISTER OF FINANCE (SHRI B. R BHAGAT): (a) and <b). The information is not available from any published records or compiled statistics, and can only be obtained by making an individual reference to every Income-tax Officer all over India. The time and labour involved in this procedure would not be commensurate with the results likely to be achieved.

(c) Section 54 of the Income-tax Act precludes the disclosure of such information. Generally where concealment is detected, penalty is exigible under section 28 of the Income-tax Act which may extend up to 1| times of the tax evaded,

COUNTRY'S CONTRIBUTION TO I.M.F.

•321. Shri MAHESWAR NAIK: Will the Minister of Finance bt pleased to state the basis on which a country's contribution to the International Monetary Fund is determined?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): A country's contribution depends on it* quota in the International Monetary Fund. The quotas of member countries are determined after taking into consideration their national incomes, monetary reserves, volume of foreign trade etc. A country's quota is determined by the International Monetary Fund but after consultation with th« country concerned.

OIL COMPANIES CHIEFS' MEETING WITH GOVERNMENT

(■SHRI V. PRASAD RAO: J SHRI PERATH NARAYANAN ◆324. \ NAIR: SHRI BHUPEH GUPTA: I SHRI LALJI PENDSE:

Will the Minister of STEEL, MINBB AND FUEL be pleased to state:

- (a) whether the chiefs of the Burmah Shell and some other foreign oil concerns recently came to India and met Government;
 - (b) the reasons for their visit to India;
- (c) whether Government discussed with them the question of reduction of price of kerosene oil and other petroleum products in pursuance of the statements made by the Minister in the Rajya Sabha on March 13, last; and
 - (d) if so, with what results?

THB MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) and (b>. Two high ranking officials of the Shell Group had recently visited India in March, in connection with the work of their own concerns; in cours* of the visit they also took the opportunity of paying courtesy calls on

Written Answers Ministers and senior officials of the Central Government.

(c) and (d). The question of revision of prices was not discussed with them. Nor was it necessary to do so because, in pursuance of the agreement arrived at with the oil companies last year, an examination has been made for the purpose of evolving a new price formula; discussions, with the representatives of the oil companies in the country are scheduled to commence from 7th May, 1959.

CONSTRUCTION OP SPORTS STADIUM AT CALCUTTA

fSHRi BHUPESH GUPTA: *325. ^ SHRI P. A. SOLOMON: LDR. R. B. GOUR:

Will the Minister of DEFENCE be pleased to

- (a) whether he had any discussion with the Chief Minister of West Bengal regarding the construction of a Sports Stadium at
- (b) if so, what proposal the Chief Minister made to him in this connection; and
- (c) whether Government have taken any decision in the matter?

THE MINISTER or DEFENCE (SHRI V. K. KRISHNA MENON): (a) Yes, Sir.

(b) and (c). The Chief Minister pressed with great vigour the requirements of Calcutta in regard to playing fields and the urgency of arrangements, mutually suitable, being made. Government is glad to inform the House that agreement in principle has been reached.

INTRODUCTION OF NEPALI AS OFFICIAL LANGUAGE IN DAHJEELING DISTRICT

,,,,fi f Shri P. A. SOLOMON: ai \ Dr. R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any communication from the

Government of West Bengal and other nonofficial organisations in connection with the resolution passed unanimously in , the West Bengal Legislative Assembly in favour of the introduction of Nepali language as a medium of instruction as well as the official language in the District of Darjeeling; and

(b) what action Government propose to take therein?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes, from Darjeeling.

(b) The West Bengal Government have already decided to recognise Nepali language as a medium of instruction in the schools in the District of Darjeeling.

KARGALI COAL WASHKRY

f Shri N. C. SEKHAR: *327. ^ Dr. R. B. GOUR:

^SHRI LALJI PENDSE:

Will the Minister of STEEL, MINBS AND FUEL be pleased to state:

- (a) the cost at which the washery at Kargali (Hazaribagh) has been set up;
- (b) whether it is a fact that the tender for the construction of the washery accepted at first was subsequently cancelled in favour of another person:
- (c) whether it is a fact that after construction the diameter of the washery was found to be smaller than the specification;
- (d) if the answer to part (c) above be in the affirmative, whether the Chief Engineer of the Planning Section then gave a scheme for the enlargement of the diameter; and
 - (e) if so, at what estimated cost?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Rs. 238 lakhs approximately.

(b) No.